

Financial Express 01/06/2023

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR SANJEEVINI MEDILIFE HOSPITALS (INDIA) PRIVATE LIMITED (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Sanjeevini Medilife Hospitals (India) Private Limited U65196KA2009PTC049466
2. Address of the registered office	No.760, 7th Main, Last Bus Stop, Mahalakshmi Layout, Bangalore - 560086
3. URL of website	https://insolvencyandbankruptcy.in/sanjeevini-medilife-hospitals-india-pvt-ltd/
4. Details of place where majority of fixed assets are located	Bangalore
5. Installed capacity of main products/ Services	55 Bedded Hospital, 1 Pharmacy and 1 Laboratory
6. Quantity and value of main products/ services sold in last financial year	The annual turnover for the FY 2021-22 is Rs. 18.01 crores and for the FY 2022-23 was Rs. 14.76crores.
7. Number of employees/ workmen	There are a total of 153 employees listed in the Employee Directory of the Corporate Debtor.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The last Audited Balance sheet available with the undersigned is of FY 2020-21 and 2021-22 other relevant details are available at - https://insolvencyandbankruptcy.in/sanjeevini-medilife-hospitals-india-pvt-ltd/ Or email at sanjeevinimedilife.ibt@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://insolvencyandbankruptcy.in/sanjeevini-medilife-hospitals-india-pvt-ltd/ Or you may seek information by emailing at, sanjeevinimedilife.ibt@gmail.com
10. Last date for receipt of expression of interest	16/06/2023
11. Date of issue of provisional list of prospective resolution applicants	26/06/2023
12. Last date for submission of objections to provisional list	01/07/2023
13. Process email id to submit EOI	sanjeevinimedilife.ibt@gmail.com
Date: 01/06/2023 Place - Bangalore	Suresh Kannan Resolution Professional in the matter of Sanjeevini Medilife Hospitals (India) Private Limited IBBI/IPA-001/IP-P-01434/2018 -2019/12277

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR REDHU FARMS PRIVATE LIMITED ENGAGED IN THE BUSINESS OF POULTRY BREEDING, SUPPLIES OLD GRAND PARENTS AND PARENT STOCK CHICKS AT ASSANDH ROAD, VILLAGE & PO ALEWA, JIND-126102, HARYANA (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with CIN/ PAN	Redhu Farms Private Limited PAN: AACCR4956P CIN: U01122HR2002PTC034897
2. Address of the registered office	Assandh Road, Village & PO-Alewa Jind Haryana- 126102
3. URL of website	---Not Available---
4. Details of place where majority of fixed assets are located	a) Unit I: Assandh Road, Village & PO Alewa, Jind - 126102, Haryana b) Unit II: Village Dharoli, Jind - 126102, Haryana c) Unit III: Village Raliga, Piliani-Rajasthan.
5. Installed capacity of main products/ services	1,10,000 (approx.) parent birds in 11 sheds
6. Quantity and value of main products/ services sold in last financial year	Sales for the financial year ended 31.03.2022 is Rs. 29.09 crores.
7. Number of employees/ workmen	36
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending a request to Resolution Professional at cirpredhufarms@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending a request to Resolution Professional at cirpredhufarms@gmail.com
10. Last date for receipt of expression of interest	16.06.2023
11. Date of issue of provisional list of prospective resolution applicants	26.06.2023
12. Last date for submission of objections to provisional list	01.07.2023
13. Process email id to submit EOI	cirpredhufarms@gmail.com
Date: 01.06.2023 Place: Panchkula	Sd/- Prashant Gupta Resolution Professional Registration Number: IBBI/IPA-001/IP-P-02471/2021-2022/13868 Address: House No. 104, Sector- 25, Panchkula - 134116, Haryana For Redhu Farms Private Limited

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR REDHU FARMS PRIVATE LIMITED ENGAGED IN THE BUSINESS OF POULTRY BREEDING, SUPPLIES OLD GRAND PARENTS AND PARENT STOCK CHICKS AT ASSANDH ROAD, VILLAGE & PO ALEWA, JIND-126102, HARYANA (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with CIN/ PAN	Redhu Farms Private Limited PAN: AACCR4956P CIN: U01122HR2002PTC034897
2. Address of the registered office	Assandh Road, Village & PO-Alewa Jind Haryana- 126102
3. URL of website	---Not Available---
4. Details of place where majority of fixed assets are located	a) Unit I: Assandh Road, Village & PO Alewa, Jind - 126102, Haryana b) Unit II: Village Dharoli, Jind - 126102, Haryana c) Unit III: Village Raliga, Piliani-Rajasthan.
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Date: 01.06.2023 Place: Panchkula	Sd/- Prashant Gupta Resolution Professional Registration Number: IBBI/IPA-001/IP-P-02471/2021-2022/13868 Address: House No. 104, Sector- 25, Panchkula - 134116, Haryana For Redhu Farms Private Limited

SHANTI OVERSEAS (INDIA) LIMITED

BHA

Regd. Office: Airtel Centre, Plot No. 16, Udyo

Audited Fir

[Regulation 52(8) read with Regulation

S. No.	Particulars
1.	Total income from operations
2.	Net profit/ (loss) for the period/year (before Tax, exceptional and/or extraordinary items #)
3.	Net profit/ (loss) for the period/year before tax (after exceptional and/or extraordinary items #)
4.	Net profit/ (loss) for the period/year after tax (after exceptional and/or extraordinary items #)
5.	Total comprehensive income/ (loss) for the period/year [comprising profit / (loss) for the period/year (after tax) and other comprehensive income (after tax)]
6.	Paid up equity share capital (face value of Rs.10/- each)
7.	Other equity / Reserves (excluding Revaluation Reserve)
8.	Securities Premium Account
9.	Net worth
10.	Paid up debt capital / outstanding debt
11.	Outstanding redeemable preference shares
12.	Debt equity ratio
13.	Earnings Per Share (face value of Rs. 10/- each) (for continuing and discontinued operations)- a) Basic: b) Diluted:
14.	Capital redemption reserve
15.	Debt Redemption Reserve
16.	Debt service coverage ratio
17.	Interest service coverage ratio

#- Exceptional and/or Extraordinary items adjusted in the Statement of Profit
Notes :

- The above is an extract of the detailed format of quarterly / annual financial format of the quarterly / annual financial results are available on the website
- For the other line items referred in regulation 52(4) of the SEBI (Listing Obligation) Regulations, 2015, the same shall be accessed on the URL: (www.nseindia.com).
- The impact on net profit/ loss, total comprehensive income or any other relevant items

Place : New Delhi
Date : May 30, 2023

TPCODL TP CENTRAL ODISHA DISTRIBUTION (A Tata Power and Odisha Govt. Joint Venture) 2nd Floor, IDCO Tower, Janpath Bhubaneswar, Odisha NOTICE INVITING TENDERS NIT No: TPCODL/P&S/NIT/23-24/07			
TP Central Odisha Distribution Limited invites open tender from eligible I			
Sl No	Tender Description	Tender Enquiry No.	Tender Inclusive of GST (Rs.)
1	RC for supply of various types of LAs	TPCODL/ CCG / 23-24/ 003	5,00
2	RC for supply of AB switch of various ratings	TPCODL/ CCG / 23-24/ 004	5,00
3	Rate Contract for Supply of 12.5/16 MVA Power Transformer	TPCODL/ P&S/ 1000000384/ 23-24	5,00
4	Rate contract for supply of TC Fuse Wire	TPCODL/ P&S/ 1000000385/ 23-24	5,00
5	Rate contract for supply of Kit Kat Fuses	TPCODL/ P&S/ 1000000386/ 23-24	5,00

For further details of Tenders, please visit Vendor Zone/Tender & <https://www.tpcentralodisha.com>. Future communication/corrigendum to tenders shall be available on website.E-AUCTION SALE N
(Under regulation 32 & 33 of IBBI (Liquidation Process) Regulations, 2016)
HEMA ENGINEERING INDUSTRIES LIMITED

हरियाणा और पंजाब के कई हिस्सों में बुधवार भी बारिश होने से तापमान में गिरावट दर्ज की गई। मौसम कार्यालय की ओर से जारी मौसम रिपोर्ट के मुताबिक, हरियाणा में पंचकूला, फतेहबाद, भिवानी, कुरुक्षेत्र और यमुनानगर में बारिश हुई।

रिपोर्ट में कहा गया कि पंजाब के अमृतसर, लुधियाना, पटियाला, बठिंडा, गुरदासपुर, रूपनगर, होशियारपुर, जालंधर और मोहाली में बरसात हुई है। दोनों पड़ोसी प्रांतों की राजधानी चंडीगढ़ में भी बरसात हुई है। दोनों राज्यों और इनकी साझी राजधानी चंडीगढ़ में बीते करीब दो हफ्तों से रुक-रुक कर बारिश हो रही है। इस वजह से तापमान सामान्य से नीचे दर्ज किया जा रहा है।

भारतीय मौसम विभाग की ओर से दी गई जानकारी में बताया गया है कि पंजाब और हरियाणा नामक इन दोनों पड़ोसी प्रांतों में पिछले 11 सालों के दौरान केवल मई महीने में होने वाली झमाझम बरसात का यह आंकड़ा अपने आप में एक रेकार्ड है। विभाग का कहना है कि आगामी 2 जून से लेकर 4 जून तक दोनों प्रांतों में मौसम शुष्क रहेगा।

चंडीगढ़, 31 मई (जनसत्ता)।

चंडीगढ़ पुलिस के सहायक महानिरीक्षक (एआइजी) आशीष कपूर और उनकी पत्नी कमल कपूर के खिलाफ पंजाब सतर्कता ब्यूरो ने आय से अधिक संपत्ति प्रकरण में मामला दर्ज उन्हें गिरफ्तार कर लिया है। पुलिस उन्हें बुधवार पटियाला केंद्रीय कारावास से प्रोडक्शन वारंट पर लेकर आई और मोहाली की अदालत में पेश किया गया जहां अदालत ने आशीष कपूर को तीन दिन के पुलिस रिमांड में भेज दिया है।

दूसरी ओर, इसी मामले में सतर्कता अधिकारी ने बताया कि आरोपी एआइजी आशीष कपूर और उनकी पत्नी कमल के खिलाफ बीती 30 मई को भ्रष्टाचार निरोधक अधिनियम एवं आइपीसी की धाराओं के अधीन मोहाली के सतर्कता थाने में मामला दर्ज किया गया है। दंपति के नाम 1 अगस्त 2017 से 31 अगस्त 2022 तक चंडीगढ़ और मोहाली के आसपास गैरकानूनी तौर तरीकों से कई बेशकीमती अचल संपत्तियां अर्जित की गईं जिनकी बाजार कीमत पंजीकृत कीमत से कहीं

पत्नी कंपनी में निवेशक

चंडीगढ़ : ब्यूरो अधिकारी ने बताया कि लवीन पैकेजिंग प्राइवेट लि. कंपनी में आशीष कपूर की पत्नी कमल का एक-तिहाई हिस्सा है। इसमें उनके द्वारा 15 लाख रुपए निवेश किए गए हैं। आशीष कपूर ने परिवार सहित विदेशी दौरो और ऐंशो-आराम पर लाखों रुपए खर्च किए। तब आशीष कपूर, आशीष कपूर एंड संस (एचयूएफ) और आरोपी कमल कपूर के नाम बैंकों में करीब 10 बैंक खाते खुले, जिनमें करीब 65 लाख रुपए जमा हैं।

अधिक है। आरोपी की गैर कानूनी संपत्तियों में मोहाली के सेक्टर-88 का 507.5 वर्ग गज का भूखंड 9 लाख रुपए में खरीदा बताया गया। इस पर साल 2020-22 के दौरान नवीन सुविधाओं के साथ दो मंजिला कोठी का निर्माण किया गया, इस पर अनुमानित खर्च 2 करोड़ रुपए बताया गया। इसी प न्यू चंडीगढ़ की पाम कालोनी में बीते साल 34,13,663 रुपए की लागत से 241.11 वर्ग गज का एक आवासीय भूखंड नंबर 397 खरीदा।

लारेंस बिश्नोई के वसूली गिर

चंडीगढ़, 31 मई (भाषा)।

पंजाब पुलिस ने बुधवार को कहा कि उसने सरगना लारेंस बिश्नोई से जुड़े जबरन वसूली गिरोह का भंडाफोड़ कर इसके तीन सदस्यों को गिरफ्तार किया है, जो आनालाइन जुआ के जरिये लोगों को ठगते हैं। पुलिस महानिदेशक (डीजीपी) पंजाब गौरव यादव ने कहा कि मोहाली में राज्य विशेष अभियान प्रकोष्ठ ने मामले में समन्वित कार्रवाई शुरू की, जिसके बाद जीरकपुर के रोहित भारद्वाज और चंडीगढ़ के निवासियों मोहित भारद्वाज तथा अर्जुन ठाकुर को गिरफ्तार किया गया। राज्य के पुलिस प्रमुख ने कहा कि आरोपी लोगों

डीजीपी पं पीडित कुष्ठ शुरु कर दे उधार

को मामूली स उच्च लाभ 'डायमंड एक्स थे।

उन्होंने क जीतते थे, लो

सिंचाई परियोजनाएं : एक

चंडीगढ़, 31 मई (जनसत्ता)।

हरियाणा के मुख्यमंत्री मनोहर लाल ने कहा कि हिमाचल प्रदेश के मुख्यमंत्री के साथ पांच जून को विभिन्न मुद्दों पर अहम बैठक आयोजित की जाएगी। इसमें केसाऊ बांध का निर्माण करना, दादपुर से हमीदा हैड न्यू लिंक चैनल का निर्माण, सरस्वती नदी का कायाकल्प और हेरिटेज विकास परियोजना, एसवाईएल नहर के पानी को वाया हिमाचल प्रदेश लाने, बिजली पर सैस लगाने जैसे अहम मुद्दों पर विस्तार से चर्चा की जाएगी।

मुख्यमंत्री बुधवार को यहां चंडीगढ़ में सिंचाई एवं जल संसाधन विभाग, नगर एवं ग्राम आयोजना व लोक निर्माण



मनोहर ल

विभाग की 100 लेकर आयोजि

फॉर्म-जी

रेडु फार्मस प्राइवेट लिमिटेड के लिए अभिरूचि की अभिव्यक्ति हेतु आमंत्रण असंध रोड, गांव और पीओ अलेवा, जीद-126102, हरियाणा में पोल्ट्री ब्रीडिंग के व्यवसाय में, ओल्ड ग्रांड पेंटेड और पेंटेड स्टॉक चूकों की आपूर्ति करता है (भारतीय दिवाला और शोधन अक्षमता बोर्ड (कारपोरेट चूकों के लिए दिवाला प्रस्ताव प्रक्रिया) विनियमों, 2016 के विनियम 36ए (1) के अधीन)

संबंधित विवरण

क्र.सं.	संबंधित विवरण	रेडु फार्मस प्राइवेट लिमिटेड CIN:-U01122HR2002PTC034897 PAN:-AACCFR4956P
1.	सीआईएन/पेन के साथ कारपोरेट दैनिक का नाम	रेडु फार्मस प्राइवेट लिमिटेड CIN:-U01122HR2002PTC034897 PAN:-AACCFR4956P
2.	पंजीकृत कार्यालय का पता	असंध रोड, गांव और पीओ अलेवा, जीद, हरियाणा - 126102
3.	वेबसाइट का यूआरएल	---उपलब्ध नहीं---
4.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	ए) युनिट I: असंध रोड, गांव और पीओ अलेवा, जीद - 126102, हरियाणा बी) युनिट II: गांव धरोली, जीद - 126102, हरियाणा ग) युनिट III: ग्राम रैला, पिलासी-राजस्थान।
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	11 शेड में 1,10,000 (लगभग) मूल पक्षी
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	31.03.2022 को समाप्त वित्तीय वर्ष के लिए बिक्री 29.09 करोड़ रुपये है
7.	कामगार/कर्मचारियों की संख्या	36
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया के बाद की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध हैं:	cirpredhufarms@gmail.com पर निवेदन भेजने द्वारा प्रस्ताव पेशेवर से मांगा जा सकता है
9.	कोड की धारा 25(2) (एच) के अधीन प्रस्ताव आवेदकों के लिए पात्रता उपलब्ध है	cirpredhufarms@gmail.com पर निवेदन भेजने द्वारा प्रस्ताव पेशेवर से मांगा जा सकता है
10.	अभिलेख की अभिव्यक्ति को प्राप्त की अंतिम तिथि	16.06.2023
11.	प्रस्तावित प्रस्ताव आवेदकों को अंतिम सूची जारी करने की तिथि	26.06.2023
12.	अंतिम सूची पर आपत्तियों के प्रस्तुतिकरण की अंतिम तिथि	01.07.2023
13.	ईओआई प्रस्तुत करने की प्रक्रिया ईमेल आईडी	cirpredhufarms@gmail.com

हस्ता/-

प्रशांत गुप्त
प्रस्ताव पेशेवर

पंजी. नं.: IBBI/IPA-001/IP-P-02471/2021-2022/13868

पता: मकान नं. 104, सेक्टर- 25, पंचकूला- 134116, हरियाणा

कृते रेडु फार्मस प्राइवेट लिमिटेड

दिनांक: 01.06.2023

स्थान: पंचकूला

